

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

SERVICE TAX Appeal No. 11217 of 2016-DB

[Arising out of Order-in-Original/Appeal No VAD-EXCUS-002-APP-517-519-2015-16 dated 04.02.2016 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

Uco Traders

...Appellant

22, Gurukrupa Society,
Inside Deepika Society-2, Karelibaug,
Vadodara,
Gujarat-390022

VERSUS

C.C.E. & S.T.-Vadodara-i

...Respondent

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara,
Gujarat-390007

APPEARANCE:

Shri Dhaval Shah, Advocate for the Appellant

Shri Rajesh R Kurup, Superintendent (AR), for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING: 17.11.2023

DATE OF DECISION:01.12.2023

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 11214 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

PALAK